

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/652(KB)2019
IA(I.B.C)/1494(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS R.P. INFO SYSTEM LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Tannya Baranwal, Adv.] For the Resolution Professional
Ms. Ankita Sengupta, Adv.]
Ms. Vansika Khaitan, Adv.]

Mr. Farooque Ali, Adv.] For Edelwise ARC.
Mr. Shahrukh Raja, Adv.]

Mr. Subhankar Nag, Adv.] For Kaustov Roy
Ms. Urmila Chakraborty, Adv.]
Ms. Iram Hassan, Adv.]
Mr. Sanket Sarawgi, Adv.]
Mr. Dipak Varma, Adv.]

ORDER

1. Ld. Counsels appearing on behalf of the parties present.
2. **IA(I.B.C)/1494(KB)2024:**
 - a. Copy of the application be served to the Ld. Counsel appearing for Edelwise.
 - b. In view of the fact that their claim has been rejected on the ground of delay.
 - c. Therefore, List the matter on **05.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**